

(घ) क्या सरकार ने इस सम्बंध में कोई जांच कराई है; और

(ङ) यदि हां, तो उसका व्यौरा क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अरिफ़ मोहम्मद ख़ाँ) : (क) जी, हां। सरकार को हरियाणा, हिमाचल प्रदेश, चंडीगढ़ और अन्य पड़ोसी राज्यों में 11 मई से 20 मई, 1983 तक हुई ओलावृष्टि, वर्षा और तूफान की जानकारी है।

(ख) वित्तीय हानि के निश्चित आंकड़े उपलब्ध नहीं हैं। तथापि, हिमाचल प्रदेश सरकार द्वारा भेजे गये ज्ञापन के अनुसार राज्य में 46.94 करोड़ रुपये की कुल क्षति होने की जानकारी दी गई है।

(ग) किसानों को अपनी कटाई और गहाई कार्यों को यथाशीघ्र पूरा करने की सलाह दी गई थी। राज्यों को यह भी सलाह दी गई थी कि वे किसानों की सहायता के लिए पर्याप्त बिजली प्रदान करें ताकि किसान अपने गहाई कार्य को पूरा कर सकें। एक केन्द्रीय दल ने 27 से 30 जून, 1983 तक हिमाचल प्रदेश का दौरा किया। इस दल की रिपोर्ट की जांच की जा रही है।

(घ) और (ङ) जैसा कि ऊपर (ग) में दिया गया है। एक केन्द्रीय दल ने हिमाचल प्रदेश का दौरा किया और रिपोर्ट की जांच की जा रही है।

Multistoreyed Building in Metropolitan Cities

1381. SHRI AMAR ROY PRA-DHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of multistoreyed buildings constructed by in the metropolitan cities in the country ;

(b) safety measures taken in case of fire ; and

(c) if no action is taken the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be placed on the table of the Sabha.

News-Item Captioned "Raw Wool Monopolists Ruining the Trade"

1382. SHRI B.D. SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention to news item captioned 'Raw wool monopolists ruining the trade' as appeared on 7.7.1983 in Indian Express has been drawn reporting increasing gap between fine wool imports and indigenous produce ;

(b) has action on failure been taken against officers entrusted with sheep development programmes through research and/or developmental activities under Central agencies, if so, details thereof and if not, reasons therefor ;

(c) what total resources in money, manpower and land etc. have been used up by each Central Developmental sheep farm, farm-wise and year wise from 1979-80 ; and

(d) what corrective measures Government postulate to prevent increasing drain on national foreign exchange earnings on this account ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes Sir,

(b) The Government has taken several research and developmental steps for augmenting the wool, production in the country.

During the last three decades, there has been considerable increase in wool production, despite more or less static population of sheep (38.96 million to 40.80 million sheep in 1951 and 1977 respectively as per livestock census). The estimated raw wool production of 27.5 million kg. during 1951-52 has gone up to 36.0 million kg. during 1981-82.

This increase in raw wool production has primarily been due to the increase in production of wool per sheep through research and developmental activities.

(c) There is one Central Sheep Breeding Farm located at Hissar (Haryana). The total area of the farm is 6477 acres. The year-wise expenditure on this farm from 1979-80 was as below :—

1079-80	—	58.21 lakhs
1980-81	—	52.04 lakhs
1981-82	—	64.54 lakhs
1982-83	—	59.97 lakhs

(d) The Government have undertaken extensive programmes of sheep development by laying stress on cross-breeding and selective breeding. This would enhance qualitatively and quantitatively the production of carpet as well as apparel wool within the country. There are about 90 developmental sheep breeding farms in State Sector and a Central Sheep & Wool Research Institute under the ICAR with its sub-stations, including units of sheep research under all India Coordinated Research Project in the different agro-climatic conditions of this country making intensive efforts for genetic improvement of sheep for higher production. There are over 1300 sheep and wool extension centres to extend improved sheep breeding facilities to farmers by way of providing breeding rams in addition to improved wool shearing and vaterinary health facilities to improve their stock.

Black Marketing of rationed articles

1383 SHRI RESHMA MATIRAM BHOYE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether any complaint has been received by Government through some V.I.Ps, and M.Ps. against (i) M/s Moti Lal and Company, Delhi (ii) M/s Shiv Jyoti Trading Company, Delhi (iii) M/s Shiv Jyoti Enterprises, Delhi (iv) M/s Digamber Jain Trading Company (v) M/s Paras Nath Trading Company and (vi) M/s Ganesh Trading Company, Delhi for black marketing of rationed articles in Delhi ;

(b) if so, what are the details thereof ; and

(c) whether any action has since been taken in regard thereto and if so, outcome thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) Shri Doongar Singh, M.P. (Lok Sabha), forwarded a complaint of one Shri Devi Ram, resident of Tri Nagar Delhi in which it was alleged that the firms mentioned in part (a) of the Question have been running wholesale business of rice and wheat in Naya Bazar, Delhi. The firms were alleged to have purchased rice and wheat daily from most of the fair price shops of Delhi and sold it at a very exorbitant price. This rice and wheat was stated to be also exported to other cities such as Bombay, Ahmedabad etc. thereby earning huge profits for the firms. They are also stated to keep this rice and wheat in unauthorised godowns, and to cook up accounts.

(c) Certain raids were conducted by Inspectors of Enforcement Branch, according to information received from Delhi Administration F.I.Rs have been lodged against M/s Moti Lal & Co., M/s Digamber Jain Traders and M/s Jyoti Trading Co., four persons have been arrested and further investigations are being done by the Anti-Hoarding Cell of Delhi Police.

In the remaining cases, departmental action is being initiated by Delhi Administration.